

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 198 of 1995

Wednesday, this the 8th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. AM Abdul Sherief,
S/o A Marikkar,
Ameen House, Ameen Nagar,
Nuchima, Aluva.
Diesel Assistant, Southern Railway,
Loco Foreman's Office, Tindiarpet,
Madras.
2. G Subramanian,
S/o S Ganesan,
Diesel Assistant,
Loco Foreman's Diesel Office,
Tindiarpet, Madras-81.
28/17 Mudaliyar New Street,
Kottar, Nagar Coil,
Kanniyakumari Dist. 629 002.
3. KV Babu,
S/o KJ Varghese (Late), Diesel Assistant,
Loco Foreman's Diesel Office, Tindiarpet,
Madras-81.
Kothamattathil House, Chunangunveli,
Erumathala PO, Alwaye-683 105.
4. KN Raju,
S/o KK Narayanan,
Diesel Assistant,
Loco Foreman's Diesel Office,
Tindiarpet, Madras-81.
Kottarathil House, Kattachira PO,
Kottayam-686 572.
5. SK Balasubramanian,
S/o Late S Karuppasamy,
Diesel Assistant,
Loco Foreman's Diesel Office,
Tindiarpet, Madras-81.
Kurinjanpallil House, Punnathala Ward,
Quilon-691 012.
6. MV Suresh,
S/o MR Velayudhan,
Diesel Assistant,
Loco Foreman's Diesel Office,
Tindiarpet, Madras-81.
Manaparambil House, Thumboor PO,
Trichur-680 662.

.. Applicants

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Chief Personnel Officer,
Southern Railway,
Madras.

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2. The Divisional Personnel Officer,
Southern Railway,
Palakkad.

.. Respondents

By Advocate Mr. Thomas Mathew Nellimootttil

O R D E R

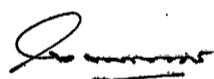
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a declaration that they are entitled to be transferred back to their recruitment unit and granted service benefits, as if they had not been transferred. We find that applicants have made A-5 representation in this behalf and that it is pending consideration before first respondent. We direct first respondent to pass a reasoned order on the representation within four months of today.

Applicants will forward a copy of the A-5 representation by Registered post to first respondent forthwith, to enable him to take speedy action. We make it clear that we have not expressed any opinion on merits.

2. The application is disposed of as aforesaid. No costs.

Dated the 8th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

Annexure A5: True copy of the representation dated
13-12-94 submitted by 1st applicant to the
1st respondent